

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	1	9,10,68,96,516	1	9,10,68,96,516	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	5	61,53,88,485	0	-	-	61,53,88,485	-	2	Clarification sought from the claimant is not received
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	0	-	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	0	-	-	-	-	4	
5	Operational creditors (Workmen)	0	-	0	-	-	-	-	5	
6	Operational creditors (Employees)	2	11,53,820	2	11,53,820	-	-	-	6	
7	Operational creditors (Government Dues)	6	3,97,12,42,362	6	3,92,28,66,512	-	-	4,83,75,850	7	Clarification sought from the claimant is not received
8	Operational creditors (other than Workmen and Employees and Government Dues)	9	3,81,07,033	9	3,48,98,597	-	-	32,08,435	8	Clarification sought from the claimant is not received
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
Total		23	13,73,27,88,216	18	13,06,58,15,445	-	61,53,88,485	5,15,84,285		

Thanks & Regards

K. Sarawagi

Ashok Kumar Sarawagi
Resolution Professional of Impex Ferro Tech Limited
Regn. No. IBBI/PA-001/IP-P00171/2017-18/10340
Authorisation for Assignment ("AFA"): AA1/10340/02/311226/108475
AFA Validity: Dec 31 2026
Reg. and Process specific Address: 18 Rabindra Sarani, Poddar Court, Gate No-3, 5th Floor, Room No-4, Kolkata - 700001
Reg. Email Id: Sarawagiasok@gmail.com
Process Specific email id for correspondence: cirp.iftl@gmail.com
Date: 20/09/2025
Place: Kolkata



List of operational creditors (Workmen)
(Amount in ₹)

[illegible]

List of operational creditors (Employees)
(Amount in ₹)

Sl. No.	Name of authorised representative, if any	0	Identification No.	00-01-1900					Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable				
1	NA			15-05-2024	2,18,333		Unsecured	No	N/A	Nil	Nil	-	0
2	NA			16-05-2024	9,35,487		Unsecured	No	NA	Nil	Nil	-	0
					11,53,820	11,53,820				0	0	-	0

Date: 20/09/2025

